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SHRI MOHAMMAD YUNUS SALEEM: It will create a bad precedent. If you waive it today, for the future it will be a very bad precedent and every time they will come to the Chair to waive the rule. There will be no end to it. Thefefore, I humbly submit...

MR. CHAIRMAN: Today the difficulty is that it has already been included in the agenda for the day's business. Therefore,, obviously it must have been done with my consent, and the consent has been given to move it today. I think if we proceed with the business, we will be able to finish much more than if we enter into debates.

SHRI MOHAMMAD YUNUS SALEEM: No, Sir.. (Interruptions).

SHRI BHUPESH GUPTA: You have rightiy suggested that it should be________(Interruptions)

MR. CHAIRMAN; The House is called to order. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Statement giving reasons for not laying: the Annual Report (1978-79) of the Modern Bakeries (India) Limited, New Delhi within the stipulated period

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN). Sir, I beg to lay on the Table a statement (in English and Hindi) giving reasons for not laying the Annual Report of the Modern Bakeries (India) Limited, New Delhi, for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT-321/80].

I. Report and Accounts (1978-79) of the Artificial Limbs Manufacturing Corporation of India, Kanpur, and related papere

II. Report and Audited Accounts (1978-79) of the Khuda Bakhsli Oriental Public Library, Patna, and related papers

on the Table

III. Certified Accounts (1978-79) of the Indian Institute of Technology, Madras, and related papers

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table: —

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Sixth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1978-79, gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-292/80 for (i) and (ii)].

- II. A copy (in English and Hindi) Ninth Annual Report Audited Accounts of the Khuda Bakhsh Oriental Public Patna, Library, the year 1978-79, together with a Review by Government on the working of the Library, under sub-section (4) of section 21 of the Khuda Bakhsh Oriental Public Library Act. No. [Placed in Library. See LT-78/
- III. A copy of the Certified Annual Accounts of the Indian Institute of Technology, Madras, for year the 1978-79, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961, together with a statement (in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of [Placed the document. in Library See No. LT-271/80].